

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 176 of 2020

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner:	Mr. Amritansh Vats
For the State:	Mr. Shrey Mishra, A.C to G.A-III
For the Board:	Mr. Gaurav Raj

09/09.09.2021 The case is taken up through Video Conferencing.

It appears that a supplementary counter affidavit in terms with the order dated 29.01.2021 has been filed on behalf of the Jharkhand State Housing Board.

Put up this case in the week commencing from 01.11.2021 under the heading 'For Admission'.

Satish/-

(RAJESH SHANKAR, J)